

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFIARS**

Lok Sabha

Unstarted Question No. 4873

TO BE ANSWERED ON FRIDAY, THE 31.03.2023

Permanent Advocates

†4873. Shri Sunil Kumar Singh:

Will the Minister of *LAW AND JUSTICE* be pleased to state:

- (a) whether permanent advocates are appointed by the Government in the District and Session Courts;
- (b) if so, the details thereof;
- (c) the number of the District and Session Courts in which the posts of advocates to be appointed by the Government are lying vacant at present, State-wise along with the reasons therefor; and
- (d) the date by which the appointments to the said posts are likely to be made ?

**ANSWER
MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

(a) to (d) Government does not appoint permanent advocates in the District and Session Courts.